

**HIGH COURT OF ANDHRA PRADESH::HYDERABAD
ABSTRACT**

**ANDHRA PRADESH STATE JUDICIAL SERVICE - District and Sessions
Judges - Postings and Transfers - ORDERS - ISSUED.**

ROC.NO.5730/2013-B.SPL.

NOTIFICATION NO.1198-B.SPL.

DATED:13.09.2013.

READ:

**The High Court is pleased to order the following Postings and
Transfers:-**

I

Sri H.Ananda Rao, Chairman, Industrial Tribunal-cum-Presiding Officer,
Labour Court, Visakhapatnam is transferred and posted as Prl. District and
Sessions Judge, Khammam (Post kept vacant)

- i) Sri H.Ananda Rao, will immediately handover charge of his post to the
Metropolitan Sessions Judge-cum-I Addl. District and Sessions
Judge, Visakhapatnam and proceed to his new station. He shall take
charge of his post from I Addl. District and Sessions Judge,
Khammam.
- ii) The Metropolitan Sessions Judge-cum-I Addl. District and Sessions
Judge, Visakhapatnam will be in full additional charge of the post of
Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court,
Visakhapatnam, till Sri V.Jaya Surya, assumes charge as Prl. District
and Sessions Judge, Visakhapatnam.

II

Sri K.A.P.Swamy, Chairman, Industrial Tribunal-cum-Presiding Officer,
Labour Court, Guntur, is transferred and posted as Prl. District and Sessions
Judge, Nalgonda (Post kept vacant)

- i) Sri K.A.P.Swamy, will immediately handover charge of his post to the
Prl. District and Sessions Judge, Guntur, and proceed to his new
station. He shall take charge of his post from Special Judge for trial
of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District
and Sessions Judge, Nalgonda.
- ii) The Prl. District and Sessions Judge, Guntur, will be in full additional
charge of the post of Chairman, Industrial Tribunal-cum-Presiding
Officer, Labour Court, Guntur, until further orders.

III

1. Sri M.Venkata Ramana, Special Judge for SPE and ACB Cases-cum-II Addl. District and Sessions Judge, Nellore is transferred and posted as Prl. District and Sessions Judge, Warangal, Vice Smt. D.Leelavathi, transferred.

2. Smt. D.Leelavathi, Prl. District and Sessions Judge, Warangal, is transferred and posted as Prl. District and Sessions Judge, West Godavari at Eluru (Post kept vacant)

- i) Sri M.Venkata Ramana will immediately handover charge of his post to the Special Judge for trial of cases under the SCs and STs (POA) Act, 1989-cum-V Addl. District and Sessions Judge, Nellore, and proceed to his new station. He shall take charge of his post from I Addl. District and Sessions Judge, Warangal.
- ii) The Special Judge for trial of cases under the SCs and STs (POA) Act, 1989-cum-V Addl. District and Sessions Judge, Nellore, will be in full additional charge of the post of Special Judge for SPE and ACB Cases-cum-II Addl. District and Sessions Judge, Nellore, until further orders.
- iii) Smt. D.Leelavathi, will immediately handover charge of her post to the I Addl. District and Sessions Judge, Warangal and proceed to her new station. She shall take charge of her post from I Addl. District and Sessions Judge, West Godavari at Eluru.
- iv) The I Addl. District and Sessions Judge, Warangal, will be in full additional charge of the post of Prl. District and Sessions Judge, Warangal, till the substitute posted takes charge.

IV

Sri M.Venkateswar Rao, Chairman, Co-Operative Tribunal, Hyderabad, is transferred and posted as Prl. District and Sessions Judge, Anantapur (Post kept vacant)

- i) Sri M.Venkateswar Rao, will immediately handover charge of his post to the Presiding Officer, Labour Court-II, Hyderabad and proceed to his new station. He shall take charge of his post from I Addl. District and Sessions Judge, Anantapur.
- ii) The Presiding Officer, Labour Court-II, Hyderabad will be in full additional charge of the post of Chairman, Co-Operative Tribunal, Hyderabad, until further orders.

V

Sri Ch.K.Durga Rao, I Addl. Chief Judge, City Civil Court, Secunderabad is transferred and posted as Prl. District and Sessions Judge, Nellore (Post kept vacant)

- i) Sri Ch.K.Durga Rao, will immediately handover charge of his post to the Judge, Family Court, Secunderabad and proceed to his new station. He shall take charge of his post from I Addl. District and Sessions Judge, Nellore.
- ii) The Judge, Family Court, Secunderabad will be in full additional charge of the post of I Addl. Chief Judge, City Civil Court, Secunderabad, until further orders.

VI

1. Sri B.Nagamaruthi Sarma, Addl. Metropolitan Sessions Judge Court for trial of Jubilee Hills Car Bomb Blast Case-cum-Addl. Family Court, Hyderabad is transferred and posted as Prl. District and Sessions Judge, Karimnagar, VICE Sri V.Jaya Surya, transferred.

2. Sri V.Jaya Surya, Prl. District and Sessions Judge, Karimnagar, is transferred and posted as Prl. District and Sessions Judge, Visakhapatnam (Post kept vacant)

- i) Sri B.Nagamaruthi Sarma, will immediately handover charge of his post to the Addl. Sessions Judge for trial of Communal Offences-cum-VII Addl. Metropolitan Sessions Judge, Hyderabad and proceed to his new station. He shall take charge of his post from I Addl. District and Sessions Judge, Karimnagar.
- ii) The Addl. Sessions Judge for trial of Communal Offences-cum-VII Addl. Metropolitan Sessions Judge, Hyderabad will be in full additional charge of the post of Addl. Metropolitan Sessions Judge Court for trial of Jubilee Hills Car Bomb Blast Case-cum-Addl. Family Court, Hyderabad, until further orders.
- iii) Sri V.Jaya Surya, will immediately handover charge of his post to the I Addl. District and Sessions Judge, Karimnagar and proceed to his new station. He shall take charge of his post and also the post of Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Visakhapatnam from Metropolitan Sessions Judge-cum-I Addl. District and Sessions Judge, Visakhapatnam.

- iv) Sri V.Jaya Surya, after assumption of charge as Prl. District and Sessions Judge, Visakhapatnam will be in full additional charge of the post of Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Visakhapatnam, until further orders.
- v) The I Addl. District and Sessions Judge, Karimnagar will be in full additional charge of the post of Prl. District and Sessions Judge, Karimnagar till the substitute posted takes charge.

NOTE: The Order placed in the High Court's Web Site <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.

A. Shankar Nungaa
REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The Prl. Secretary to the **Hon'ble the Chief Justice** and Personal Secretaries to the **Hon'ble Judges** (for placing before Their Lordships kind perusal)
3. The Personal Secretaries to the **Registrars, Central Project Coordinator and District Judge (Enquiries)**, High Court of A.P., Hyderabad (for placing before the Registrars for information)
4. The Accountant General, Andhra Pradesh, Hyderabad
5. The Secretary to Government, Legal Affairs, Law Dept., Hyderabad
6. The Secretary to Government, Law (L.A & J - SC.F) Dept., Hyderabad
7. The Director, A.P. Judicial Academy, Secunderabad
8. The Chief Judge, City Civil Court, Hyderabad
9. The Chief Judge, City Small Causes Court, Hyderabad
10. The Member Secretary, A.P. State Legal Services Authority, Hyderabad.
11. The Secretary, A.P. High Court Legal Services Committee, High Court, Hyderabad
12. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Adilabad, Anantapur, Chittoor, Cuddapah, East Godavari at Rajahmundry, Guntur, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.
13. **THE I ADDL. DISTRICT AND SESSIONS JUDGES:**
Adilabad, Anantapur, Chittoor, Cuddapah, East Godavari at Rajahmundry, Guntur, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad,

- Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.
14. The Metropolitan Sessions Judge, Hyderabad, Visakhapatnam and Vijayawada
 15. The President, Andhra Pradesh State Judicial Officers Association (Sri P.Muthyala Naidu, Prl. District and Sessions Judge, Vizianagaram.)
 16. The Secretary, Andhra Pradesh State Judicial Officers Association (Sri V.Jaya Surya, Prl. District and Sessions Judge, Karimnagar)
 17. **THE SECTION OFFICERS:-**
 - (a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Hyderabad
 18. The Pay and Accounts Officer, Hyderabad.
 19. **THE DISTRICT TREASURY OFFICERS:**

Adilabad, Anantapur, Chittoor, Cuddapah, Kakinada, Guntur, Karimnagar, Khammam, Machilipatnam, Kurnool, Mahabubnagar, Sangareddy, Nalgonda, Nellore, Nizamabad, Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and Eluru.
 20. **THE EDITORS:**
 1. THE HINDU, HYDERABAD.
 2. THE DECCAN CHRONICLE, SECUNDERABAD
 3. THE NEW INDIAN EXPRESS, HYDERABAD
 4. THE EENADU, HYDERABAD
 5. THE VAARTHA, HYDERABAD.
 6. THE ANDHRA JYOTHI. HYDERABAD.
 7. THE SIASAT, HYDERABAD
 8. THE JANATHA DAILY, 20-125, 4th Street, Sarada Nagar Colony, Dilsukhnagar, HYDERABAD.